

Title: Need to review the policy of coal distribution among states to protect the interest of coal producing states- Laid.

SHRI VILAS MUTTEMWAR (NAGPUR) : Having been assured of the availability of coal, the National Thermal Power Corporation decided to set up a 1000 MW power project in Nagpur/Chandpur districts. The Government of Maharashtra also promised to meet the requirement of coal for this power project. However, owing to the limited coal reserves in the State, it urged upon the Central Government not to supply coal from the coal mine reserves from the Vidarbha region to the other States. This region is now having very limited coal reserves. Therefore, the Maharashtra State Electricity Board is itself procuring more than 40% of its coal requirements from far away places like Orissa, Chattisgarh and Andhra Pradesh. If the supply of coal from Maharashtra to other States is allowed to happen then the proposed power projects of the State are likely to suffer adversely. I would, therefore, urge upon the Government to review the entire position about the supply of coal from one State to the other so that the projects of the coal producing States do not suffer for want of adequate supply of coal.